

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I A- No. 189 of 2012 in
D.F.R. No. 665 of 2012**

Dated : 9th August, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Ind Bharath Power (Madras) Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s): Ms. Surbhi Sharma

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan

ORDER

**I A- No. 189 of 2012
(Condone delay Appl.)**

Heard the learned counsel for the parties.

Post the matter for Orders on **14.08.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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